

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **01st** day of **May**, 2019

Present :

Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/00420/2019

Harish Chandra Srivastava, 71 years, Son of late Phool Chandra Srivastava, resident of Uttar Humaunpur, Katahari Bagh, Post – Gorakhpur, District - Gorakhpur.

.....Applicant.

By Advocate –Shri P.K. Maurya

V E R S U S

1. Union of India through Secretary, Ministry of Railways, Government of India, New Delhi.
2. Railway Board, Rail Bhawan, Raisina Road, New Delhi, through its Director.
3. The General Manager, (North Eastern Railway), Gorakhpur.
4. Chief Workshop Factory Manager, North Eastern Railway, Gorakhpur.

..... Respondents.

By Advocate : Shri P.K. Rai

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member-A :

Learned counsel for the applicant wishes to withdraw this OA. He is allowed to do so. Accordingly, the OA is dismissed as withdrawn.

Member-J

Member-A

RKM/